

ITEM NO.41

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1062/2023

INDU VARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.197796/2023-EXEMPTION FROM FILING O.T. and IA No.197795/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 09-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Petitioner-in-person

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. R Rakesh Sharma, Adv.
Ms. Chitrangda Rashtravara, Adv.
Mr. Prashant Singh-ii, Adv.
Ms. Ananya Ghosh, Adv.
Mrs. Ruchi Kohli, Adv.
Mrs. Swarupma Chaturvedi, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Riddhi Bose, Adv.

Mr. Jogy Scaria, AOR
Mrs. Beena Victor, Adv.
Mr. Vivek Guruprasad Ballekere, Adv.
Mr. Ravi Lomod, Adv.
Mr. Keerthipriyan E, Adv.
Ms. M Priya, Adv.
Mr. Ashwani Kumar Soni, Adv.

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
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Ms. Harshita Sharma, Adv.
Mr. Amit Kumar, Adv.

Mr. Abhishek Verma, Adv.

Ms. Ankita Chaudhary, A.A.G.
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Mr. Mirza Kayesh Begg, Adv.
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Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar,, Adv.
Mr. Argha Roy, Adv.
Ms. Ojaswini Gupta,, Adv.
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Ms. Ankita Sharma, AOR
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Mr. Amit Kumar Singh, Adv.
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Mr. Prang Newmai, Adv.

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Mr. Saurabh Tripathi, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Basava Prabhu S. Patil, AG State Of Sikkim,

Mr. Sameer Abhyankar, AOR
Mr. Kushagra Aman, Adv.
Mr. Aakash Thakur, Adv.
Mr. Rahul Kumar, Adv.

Ms. Namita Choudhary, AOR
Mr. Ashutosh Kumar Sharma, Adv.
Ms. Srishti Choudhary, Adv.

Ms. Rucha Pande, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Amit Srivastava, Adv.
Ms. Soumya Priyadarshinee, Adv.
Mr. Amlaan Kumar, Adv.

Ms. Nupur Kumar, AOR
Ms. Niharika Tanwar, Adv.

Mr. Mukesh Kumar Maroria, AOR
Mr. Shashvat Prihar, Adv.

Mr. Krishna Kant Dubey, Adv.
Mr. G.S. Makker, Adv.
Mr. S N Terdal AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The States of Goa, Chhattisgarh, Kerala, Tripura, Assam and Punjab have filed their counter affidavits.
2. Counsel for the State of Madhya Pradesh states that the counter affidavit has been filed yesterday. The Registry is directed to tag the same with the paperbook.
3. Last opportunity is granted to the other States to do the needful within two weeks.
4. Post the matter for hearing on 03.09.2024(NMD).

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR